

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.927
ANSWERED ON 08.02.2024**

DECOMMISSION OF COAL-BASED POWER PLANTS

927. SHRI VISHNU DAYAL RAM:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has issued any guidelines for decommissioning of coal-based power plants for safe management, handling and disposal of hazardous substances and dismantling of scrapped thermal power plant sites;**
- (b) if so, the details of coal-based power plants decommissioned during the last three years, State-wise including Jharkhand;**
- (c) whether the Government has taken any action to rehabilitate the labourers and casual workers who lost their jobs after decommissioning of a coal-based power plant; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d): For safe management, handling and disposal of hazardous substances and dismantling of scrapped thermal power plants and disposal, Thermal Power Plants (TPPs) are required to follow various rules and regulations, guidelines such as:-

- I. Adherence with the environmental norms as applicable under the Water (Prevention and Control of Pollution) Act, 1976 and the Air (Prevention and Control of Pollution) Act, 1981.**
- II. Adherence with the Hazardous Waste Management Rules, 2016, Solid Waste Management Rules, 2016 and E-waste Management Rules, 2022,**

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III. Adherence to Factory Act-1948

Generation is a de-licensed activity as per Section 7 of the Electricity Act, 2003. Decision to decommission a coal based thermal unit and rehabilitating the labourers and casual workers who may lose their jobs after decommissioning of a coal-based power plant is taken by power generating companies based on their own techno-economic & commercial considerations and environmental reasons. In general, the labourers and casual workers who may lose their work after a coal based unit is decommissioned, gets reemployed in other available assignments of the utility on a case to case basis.

19 coal based units of 2344 MW capacity have been retired in the last three years i.e. from 01.01.2021 to 31.01.2024 including Jharkhand. The State-wise list of retired coal-based units is given at Annexure.

The Central Electricity Authority has issued an advisory to all the Thermal Power Utilities not to retire or repurpose their coal based power stations (units having capacity of more than 200 MW) before 2030 and to ensure the availability of thermal units after carrying out Renovation and Modernization (R&M) activities, if required, considering the expected energy demand scenario and availability of capacity in future.

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 927 ANSWERED IN THE LOK SABHA ON 08.02.2024**

List of coal based Thermal Units Retired in the last three years
(from 01.01.2021 to 31.01.2024)

Sl. No.	Name of Station/Plant	State	Fuel	Unit No.	No of Units	Installed Capacity (MW)	Retired (MW)	Retired on
1	BOKARO `B` TPS	Jharkhand	Coal	3	1	210 (1*210)	210	01.04.2021
2	Korba-III	Chhattisgarh	Coal	1,2	2	240 (2*120)	240	01.01.2021
3	TALCHER (OLD) TPS	Odisha	Coal	1,2,3, 4,5,6	6	460 (4*60+ 2*110)	460	01.04.2021
4	Koradi TPS	Maharashtra	Coal	7	1	210 (1*210)	210	02.09.2021
5	MUZAFFARPUR TPS	Bihar	Coal	1,2	2	220 (2*110)	220	31.01.2022
6	Bandel TPS	West Bengal	Coal	1	1	60(1*60)	60	28.03.2022
7	Kolaghat TPS	West Bengal	Coal	1,2	2	420 (2*210)	420	28.03.2022
8	OBRA TPS	Uttar Pradesh	Coal	7	1	94 (1*94)	94	13.10.2022
9	DURGAPUR TPS	West Bengal	Coal	4	1	210 (1*210)	210	19.12.2022
10	PARICHHA TPS	Uttar Pradesh	Coal	1,2	2	220 (2*110)	220	11.10.2023
Total					19		2344	
